

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA
UNSTARRED QUESTION NO. 762

ANSWERED ON 29.07.2024

WATER CONSERVATION INITIATIVES

762#. SHRI DEEPAK PRAKASH

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status and progress of water conservation initiatives being taken across the country including in the State of Jharkhand; and
- (b) the details of forthcoming plans or strategies to enhance efforts related to water management and sustainability?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Water is a State subject and the Central Government supplements the efforts of the States through technical and financial support. Water conservation is one of the foremost priorities of the Government of India. Major steps taken by the Government for conservation of water in the country, including Jharkhand are as follows:

- i. Central Ground Water Board (CGWB) has completed the National Aquifer Mapping (NAQUIM) Project in the entire mappable area of about 25 lakh sq. km. which has been shared with the respective State agencies for implementation. The management plans include various water conservation measures through recharge structures. CGWB has also prepared a Master Plan for Artificial Recharge to Groundwater- 2020 in consultation with States/UTs which is a macro level plan indicating various structures for the different terrain conditions of the country including estimated cost. The Master Plan has provisions for construction of about 1.42 crore rain water harvesting and artificial recharge structures in the country to harness 185 Billion Cubic Metre (BCM) of monsoon rainfall.
- ii. The Ministry of Jal Shakti has been implementing Jal Shakti Abhiyan (JSA) since 2019 on an annual basis. JSA could not be implemented in 2020 due to Covid pandemic. In the current year, Jal Shakti Abhiyan: Catch the Rain 2024, 5th in the series of JSAs has been launched by the Hon'ble Minister of Jal Shakti on 09.03.2024 for implementation in all the districts (rural as well as urban) of the country from 09.03.2024 to 30.11.2024. The details of works completed under Jal Shakti Abhiyan: Catch the Rain campaign 2024 across the country including Jharkhand is **annexed**.

- iii. Government has been implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) since 2015-16 with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc.
- iv. Atal Bhujal Yojana (ATAL JAL) has been launched in 2019 with the objective to improve the management of ground water resources including rainwater harvesting in water stressed areas through community participation in identified priority areas in 7 states viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh.
- v. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) includes water conservation and water harvesting structures as one of the activities under its natural resource management (NRM) component.
- vi. Ministry of Housing & Urban Affairs has formulated guidelines for the States to adopt measures suitable to local conditions, such as Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 with adequate focus on requirement of rainwater harvesting and water conservation measures.
- vii. 15th Finance Commission grants have been released to States to be utilized through Rural Local Bodies. Financial assistance given to various States under 15th Finance Commission tied grants can be inter-alia utilized for rainwater harvesting.
- viii. The activity of installing rainwater harvesting structures at the Gram Panchayat level has been included in the Panchayat Development Plan (PDP) for Panchayats to opt for the same as per their needs for execution from XV Finance Commission (FC) funds or any other available funds with them.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 762 TO BE ANSWERED IN RAJYA SABHA ON 29.07.2024 REGARDING “WATER CONSERVATION INITIATIVES”.

JAL SHAKTI ABHIYAN: CATCH THE RAIN 2024
INTERVENTION-WISE PROGRESS REPORT
FROM 09.03.2024 to 24.07.2024

(* Figures showing number of works completed)

S. No.	State	*Water Conservation and Rain Water Harvesting	*Renovation of Traditional Water Bodies	*Reuse and Recharge Structures	*Watershed Development
1	ANDAMAN AND NICOBAR ISLANDS	67	21	97	27
2	ANDHRA PRADESH	13519	10814	3026	10463
3	ARUNACHAL PRADESH	60	18	7	56
4	ASSAM	2949	238	52	2755
5	BIHAR	17803	2014	4873	10250
6	CHANDIGARH	202	8	0	1
7	CHHATTISGARH	22004	6252	3990	14509
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	6	0	0	0
9	DELHI	1	0	0	0
10	GOA	1	4	2	6
11	GUJARAT	2795	3305	6009	15848
12	HARYANA	763	1081	168	1677
13	HIMACHAL PRADESH	6298	697	559	15099
14	JAMMU AND KASHMIR	3413	775	9062	19557
15	JHARKHAND	35	34	0	2
16	KARNATAKA	37571	7842	30727	82836
17	KERALA	6733	4598	7242	22794
18	LADAKH	538	20	1183	255
19	LAKSHADWEEP	0	0	0	0
20	MADHYA PRADESH	20340	1713	6004	18973
21	MAHARASHTRA	1881	546	4891	1998
22	MANIPUR	685	319	0	238
23	MEGHALAYA	647	124	40	443
24	MIZORAM	2304	101	122	1269
25	NAGALAND	30	31	3	122
26	ODISHA	12391	2832	2674	11602
27	PUDUCHERRY	1	137	0	3
28	PUNJAB	579	1433	360	2863
29	RAJASTHAN	19857	3432	364	5643
30	SIKKIM	71	1	25	149
31	TAMIL NADU	16350	3843	44546	15660
32	TELANGANA	823	1068	2257	1082
33	TRIPURA	9268	194	1127	5478
34	UTTAR PRADESH	16201	6066	5860	76694
35	UTTARAKHAND	3331	547	245	4639
36	WEST BENGAL	12	4	0	7
Total		219529	60112	135515	342998

Source: JSA: CTR portal (jsactr.mowr.gov.in)
